

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Customs Appeal No. 12249 of 2014

(Arising out of OIO-04/COMMISSIONER/2014 dated 24/03/2014 passed by Commissioner of
CUSTOMS-JAMNAGAR(PREV))

Shankar Packaging Ltd

2-6, Gidc Estate,
Waghodia, Vadodara
Gujarat

.....Appellant

VERSUS

C.C.-Jamnagar(prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati, Jamnagar - Gujarat

.....Respondent

APPEARANCE

Shri Mrugesh Pandya, Advocate appeared for the Appellant

Shri G.Kirupanandan, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L.MAHAR**

Final Order No. A/ 10291 /2023

DATE OF HEARING: 13.02.2023

DATE OF DECISION: 13.02.2023

RAMESH NAIR

Shri Mrugesh Pandya, Learned Counsel appearing on behalf of the
Appellant submits that he has got an instruction to withdraw the appeal.

2. Accordingly, the appeal is dismissed as withdrawn.

(Dictated & Pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L. MAHAR
MEMBER (TECHNICAL)**